

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji, Goa that on **3rd February, 2020**:

I

The **Hon'ble Shri Justice Dama Seshadri Naidu** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** is allowed before the **Hon'ble Kum Justice Nutan D. Sardesai**.

By Order



(Kiran A. Bagi)

Registrar (Judicial)

**High Court of Bombay at Goa,
Panaji.**

Date : 3rd February, 2020.

